

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
DHALAI JUDICIAL DISTRICT :: AMBASSA

No. F.9(49)-DJ/D/ABS/JUDL/2019/ 2409

Dated, Ambassa
03rd May, 2019.

Sub:- Monthly Statement Pendency & Disposal Report for the Month of April, 2019

Sl.No	Name of the Court	Civil		Criminal		Petty Case		Total	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	District & Sessions Judge, Dhalai Judicial District, Ambassa	68	2	295	88			363	90
2	Addl. District & Sessions Judge, Ambassa, Dhalai Judicial District			20				20	0
3	Addl. District & Sessions Judge, Kamalour, Dhalai Judicial District	59		151	14			210	14
4	Chief Judicial Magistrate -cum- Civil Judge(Sr.Div), Dhalai Judicial District, Ambassa	47	2	61	29	110	9	218	40
5	Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District	5		85	7	102	19	192	26
6	Sub-Divisional Judicial Magistrate, Gandacherra, Dhalai Judicial District			25	5	10	78	35	83
7	Sub-Divisional Judicial Magistrate, Longtharai Valley, Dhalai Judicial District	11	2	148	25	1781	132	1940	159
8	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Ambassa, Dhalai Judicial District	13	1	39	1	21	3	73	5
9	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kamalpur, Dhalai Judicial District	20	2	87	13	112	11	219	26
Total		223	9	911	182	2136	252	3270	443
								3270	443

03.05.2019
J/C District & Sessions Judge,
Dhalai Judicial District, Ambassa